

# OLECTRA GREENTECH LIMITED

(FORMERLY KNOWN AS GOLDSTONE INFRA TECH LIMITED)

Registered & Corporate Office: Centre Point Building, 4<sup>th</sup> Floor, Plot No. 359 to 363/401, US Consulate Lane, Begumpet, Secunderabad, Telangana - 500 016

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CIN: L34100TG2000PLC035451

OPEN OFFER FOR ACQUISITION OF UP TO 2,37,06,992 (TWO CRORES THIRTY SEVEN LAKHS SIX THOUSAND NINE HUNDRED AND NINETY TWO ONLY) FULLY PAID UP EQUITY SHARES OF FACE VALUE OF ₹ 4/- (RUPEES FOUR ONLY) ("EQUITY SHARES") EACH REPRESENTING 26% (TWENTY SIX PERCENT) OF EMERGING SHARE CAPITAL OF OLECTRA GREENTECH LIMITED, FORMERLY KNOWN AS GOLDSTONE INFRA TECH LIMITED, ("OGL" OR "TARGET COMPANY"), FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY MEIL HOLDINGS LIMITED ("MEIL" OR "ACQUIRER") TOGETHER WITH MEGHA ENGINEERING & INFRASTRUCTURES LIMITED ("MEGHA" OR "PAC") IN ITS CAPACITY AS PERSON ACTING IN CONCERT WITH THE ACQUIRER ("OFFER" OR "OPEN OFFER") PURSUANT TO AND IN COMPLIANCE WITH REGULATION 3(1) AND 4 OF SEBI (SAST) REGULATIONS, 2011 AND AT AN OFFER PRICE OF ₹ 175.30 PER EQUITY SHARE.

This Post-Offer Advertisement is being issued by YES Securities (India) Limited ("Manager to the Offer"), for and on behalf of the Acquirer (as defined above), along with the PAC (as defined above) in its capacity as the person acting in concert with the Acquirer pursuant to and in accordance with regulation 18(12) of the SEBI (SAST) Regulations, 2011.

For the purpose of this Post-Offer Advertisement, "Public Shareholders" shall mean all the public equity shareholders of the Target Company excluding (i) the Acquirer and the PAC (ii) the persons deemed to be acting in concert with the Acquirer and the PAC and (iii) the parties to the Agreements.

This Post-Offer Advertisement should be read in continuation of, and in conjunction with the Public Announcement dated August 10, 2018 (the "PA"), the detailed public statement dated August 20, 2018, published in newspapers on August 21, 2018 ("DPS"), the draft letter of offer dated August 29, 2018 ("DLoF"), the letter of offer dated December 13, 2018 ("LoF"), the Pre-Offer Advertisement dated December 22, 2018 ("Pre-Offer Advertisement") and the Addendum to the Pre-Offer Advertisement dated December 24, 2018. The DPS with respect to the Offer was published in Financial Express - English (all editions), Jansatta - Hindi (all editions), Mumbai Lakshadeep - Marathi (Mumbai edition) and Nava Telangana - Telugu (Hyderabad Edition). This Post-Offer Advertisement is being issued in all the newspapers in which the DPS was published.

1	Name of the Target Company:	Olectra Greentech Limited
2	Name of the Acquirer and PAC:	MEIL Holdings Limited ("Acquirer") and Megha Engineering & Infrastructures Limited ("PAC")
3	Name of the Manager to the Offer:	YES Securities (India) Limited
4	Name of the Registrar to the Offer:	Karvy Fintech Private Limited
5	Offer Details:	
	a. Date of Opening of the Offer:	Wednesday, December 26, 2018
	b. Date of Closure of the Offer:	Tuesday, January 8, 2019
6	Date of Payment of Consideration:	January 11, 2019
7	Details of Acquisition:	

Sr. No.	Particulars	Proposed in offer document		Actuals	
7.1	Offer Price (per Equity Share)	₹ 175.30		₹ 175.30	
7.2	Aggregate number of shares tendered	2,37,06,992		1	
7.3	Aggregate number of shares accepted	2,37,06,992		1	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 4,15,58,35,697.60/-		₹ 175.30/-	
7.5	Shareholding of the Acquirer & PAC before agreement/public announcement • Number • % of Emerging Share Capital	NIL		NIL	
7.6	Shares Acquired by way of Agreements • Number • % of Emerging Share Capital#	4,56,00,000* 50.01		4,56,00,000* 50.01	
7.7	Shares Acquired by way of Open Offer • Number • % of Emerging Share Capital#	2,37,06,992 26.00		1 Negligible	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
7.9	Post offer shareholding of Acquirer • Number • % of Emerging Share Capital#	6,93,06,992* 76.01		4,56,00,001* 50.01	
7.10	Pre & Post offer shareholding of the Public • Number • % of Emerging Share Capital#	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
		3,18,33,222	81,26,230	3,18,33,222	3,18,33,221
		34.91%	8.91%	34.91%	34.91%

\* The Acquirer has agreed to purchase 1,00,00,000 Equity Shares pursuant to a share purchase agreement dated August 10, 2018 ("SPA") entered into between the Acquirer and Trinity Infra ventures Limited. Further, the Acquirer has also entered into a share subscription agreement ("SSA") dated August 10, 2018 (SPA and SSA are collectively referred to as "Agreements") with the Target Company and Trinity Infra ventures Limited, existing promoter of the Target Company and acting as a confirming party to the SSA. The board of directors of the Target Company at their meeting held on October 10, 2018 has allotted 2,65,00,000 Equity Shares and 91,00,000 convertible warrants to the Acquirer.

#Computed as a percentage of Emerging Share Capital of the Company (as defined in the LoF)

Capitalised terms used but not defined in this Post-Offer Advertisement shall have the meanings assigned to such terms in the LoF.

The Acquirer, its directors, the PAC and its directors accept full responsibility for the information contained in this Post-Offer Advertisement (other than such information as has been obtained from public sources) and their obligations under the Offer and shall be severally and jointly liable for ensuring compliance with the SEBI (SAST) Regulations, 2011.

A copy of this Post-Offer Advertisement will be available on the website of SEBI (<http://www.sebi.gov.in>), BSE Limited ([www.bseindia.com](http://www.bseindia.com)), National Stock Exchange of India Limited ([www.nseindia.com](http://www.nseindia.com)) and at the registered office of the Target Company.

## ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND THE PAC

	<b>YES SECURITIES (INDIA) LIMITED</b> IFC, Tower 1 & 2, Unit No. 602 A, 6 <sup>th</sup> Floor, Senapati Bapat Marg, Elphinstone (West), Mumbai - 400 013, Maharashtra, India Tel: +91 22 7100 9829; Fax: +91 22 2421 4508 Contact Person: Mukesh Garg/Pratik Pednekar E-mail: oglopenoffer@yesscuritiesltd.in SEBI Registration No.: INM000012227
	<b>REGISTRAR TO THE OFFER</b>

	<b>KARVY FINTECH PRIVATE LIMITED</b> Karvy Selenium, Tower B, Plot Number 31 & 32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, India Tel: +91 40 6716 2222; Fax: +91 40 2343 1551 Contact Person: Mr. M. Murali Krishna Email-Id: oglopenoffer@karvy.com SEBI Registration Number: INR000000221
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For and on behalf of the Acquirer and the PAC

Sd/-  
MEIL Holdings Limited  
(Acquirer)

Sd/-  
Megha Engineering & Infrastructures Limited  
(PAC)

Place : Hyderabad  
Date : January 12, 2019

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